

encouragement of research and doctoral work in all subjects including inter-disciplinary topics.

- (i) Universities with Potential for Excellence (UPE),
- (ii) Colleges with Potential for Excellence (CPE)
- (iii) Special Assistance Programme (SAP)
- (iv) Basic Scientific Research (BSR)

(b) UGC has introduced Choice Based Credit System (CBCS) as part of numerous measures taken to enhance academic standards and quality in Higher Education through innovation and provides flexibility in designing curriculum and adopt inter-disciplinary approach to learning. Also it provides Dr.D.S. Kothari Post-Doctoral Fellowships in Sciences, Medical Sciences and Engineering funded by UGC provides opportunities to acquire new skills to broaden one's horizon and to offer a platform for transiting into cross-disciplinary areas.

(c) Details of publications alongwith citations in respect of Jawaharlal Nehru University (JNU) during the last three years are as under:-

Year	Scopus		Web of Science	
	Publication	Citation	Publication	Citation
2014	745	5266	602	4336
2015	817	3231	760	2929
2016	900	2397	885	2312
TOTAL	2462	10894	2247	9577

Vacancies for children from EWS in private schools

2004. PROF. M. V. RAJEEV GOWDA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the percentage of vacancies in seats reserved for children from Economically Weaker Sections (EWS) in private unaided schools, State-wise, during the last three years;

(b) whether Government is taking steps to reduce the vacancies;

(c) if so, the details thereof and if not, the reasons therefor;

(d) the list of States which have implemented online applications for the reserved seats under the Right to Education (RTE) Act, 2009; and

(e) Government's plan, if any, to increase the number of States providing online RTE application services?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) to (c) Section 12(1)(c) of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides for admission of children belonging to weaker sections and disadvantaged groups in the neighbourhood schools in Class I or below to the extent of at least 25 per cent of the strength of that class. Details regarding vacancies for children from economically weaker sections in private unaided schools are not maintained Centrally. State-wise details of children studying in private unaided schools under Section 12(1)(c) of the RTE Act, 2009 during last three years, available with the Department, are given in the Statement (*See below*).

Government of India is in constant dialogue with the State Governments regarding fulfilment of all the provisions of RTE Act, 2009. The enactment of Section 12(1)(c) is reviewed at various forums and at the time of submission of Annual Work Plan and Budget (AWP&B) by the States and UTs, where they are urged to fulfil the gaps, if any found.

(d) As per the Annual Work Plan and Budget of SSA for 2017-18 submitted by the states/UTs, Delhi, Gujarat, Karnataka, Madhya Pradesh, Maharashtra and Rajasthan have reported implementation of online applications for the reserved seats under Section 12(1)(c) of the RTE Act, 2009.

(e) Education is in the Concurrent List and majority of the schools are under the purview of State Governments, and it is primarily for the States to take appropriate action for implementation of RTE Act. Implementation of online applications for the reserved seats under Section 12(1)(c) of the RTE Act, 2009 is within the domain of State Governments and Union Territory Administrations.

Statement

State-wise details of children studying in private unaided schools under Section 12(1)(c) of the RTE Act, 2009 during last three years

Sl. No.	State	2014-15	2015-16	2016-17
1.	Andaman and Nicobar Islands	394	540	725
2.	Andhra Pradesh	NA	NA	NA
3.	Arunachal Pradesh	NA	NA	NA
4.	Assam	4653	3242	15062
5.	Bihar	61887	97717	139418

Sl. No.	State	2014-15	2015-16	2016-17
6.	Chandigarh	2145	2825	3487
7.	Chhattisgarh	100927	128639	167044
8.	Dadra and Nagar Haveli	NA	NA	NA
9.	Daman and Diu	NA	NA	NA
10.	Delhi	33201	49043	51254
11.	Goa	NA	NA	NA
12.	Gujarat	13033	41586	83734
13.	Haryana	NA	NA	NA
14.	Himachal Pradesh	NA	NA	NA
15.	Jammu and Kashmir	RTE Act, 2009 Not Applicable		
16.	Jharkhand	8237	10489	13244
17.	Karnataka	217306	316115	414106
18.	Kerala	NA	NA	NA
19.	Lakshadweep	No Private Unaided School		
20.	Madhya Pradesh	637123	795225	851538
21.	Maharashtra	65719	104945	142112
22.	Manipur	NA	NA	NA
23.	Meghalaya	NA	NA	NA
24.	Mizoram	NA	NA	NA
25.	Nagaland	NA	NA	NA
26.	Odisha	31150	31994	38820
27.	Puducherry	NA	NA	NA
28.	Punjab	NA	NA	NA
29.	Rajasthan	436070	555966	600666
30.	Sikkim	NA	NA	NA
31.	Tamil Nadu	131566	197369	287068
32.	Telangana	NA	NA	NA
33.	Tripura	NA	NA	NA
34.	Uttar Pradesh	108	3278	21598
35.	Uttarakhand	66851	83450	95427
36.	West Bengal	NA	NA	NA
TOTAL		1810370	2422423	2925303

Source: AWP&B, SSA.